

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-07-2024 AT 10:30 AM**

CP No.31/245/HDB/2024
u/s. 245 of Companies Act, 2013

IN THE MATTER OF:

Mr. Ram Swaroop Agarwal & 16 Others

...Petitioner

AND

Mr. Poluri Maruti Venkata Subba Rao & 02 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Smt Sandhya Rani, for petitioner present through Video Conference.

Learned Counsel Mr Rohan Aloor, for Respondent Nos 1 and 2 present physically and invited our attention to the order of Hon'ble Principal Bench, New Delhi dated 19.07.2016.

Perused the Circular. The Company Petition is therefore returned with liberty to the petitioner to present the Company Petition before the Hon'ble Principal Bench, New Delhi, as per law.

With these directions, **this company petition is disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)